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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES,1990)

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Rehbs
22/09/2007

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

Q A D E R S H E E T

1. Original Application No. 59/07
2. Misc Petition No. /
3. Contempt Petition No. /
4. Review Application No. /

Applicant(s) Pradip Sen Gupta ^{Joint} vs Union of India & Ors

Advocate for the Applicant(s) B. R. Dey, B. Sankar
I. Ray P. Sen

Advocate for the Respondent(s) Railway Counsel

Notes of the Registry	Date	Order of the Tribunal
PLA application is in form is filed/C. F. for Rs. 50/- deposited vide IPO/BG No. 286 990824	9.3.07.	Judgment delivered in open Court. Kept in separate sheets. Application is disposed of. No costs.
Dated 29.1.07	1m	Vice-Chairman
<i>Self</i> Dy. Registrar		
<i>Prin.</i>		
<i>Prin.</i> for RLY SC 13/3/07		

Certified copy
has been called by
the L/Adv. on the
opponent on 12.3.07
yours

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH.

(O.A. No. 59 of 2007)

DATE OF DECISION: 09.03.2007.

HON'BLE MR. K. V. SACHIDANANDAN, VICE-CHAIRMAN

Shri Pradeep Sen Gupta and Ors. APPLICANT

Mr. B. R. Dey ADVOCATE FOR THE
APPLICANT(S)

VERSUS-

Dr. J. L. Sarkar ADVOCATE FOR THE
RESPONDENT(S)

1. Whether Reporters of local papers may be allowed to see the judgments? *NO*
2. To be referred to the Reporter or not? *NO*
3. Whether their Lordships wish to see the fair copy of the judgment? *NO*
4. Whether the judgment is to be circulated to the other Benches? *NO*

Judgment delivered by Hon'ble Vice-Chairman

B/3/0

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No.59 of 2007

Date of order: This the 9th Day of March, 2007

HON'BLE MR.K.V.SACHIDANANDAN, VICE-CHAIRMAN

1. Shri Pradip Sen Gupta
Son of Sri Sunil Ranjan Sen Gupta
Resident of Natunpara, College Road
P.O.& P.S.Bongaigaon
Dist: Bongaigaon, Assam
Pin No.783380 at present Working
as Section Engineer/Tool Room/Workshop
New Bongaigaon, Rly Work Shop,
P.O. New Bongaigaon.
Dist. Bongaigaon, Assam
Kumar
2. Shri Amiya Sarma
Son of Payodhar Sarma
Railway Quarter No.N/51/A
West Colony
P.O.& Village- New Bongaigaon
Dist.- Bongaigaon, Assam
At present working as
Section Engineer/Tool Room/Workshop
New Bongaigaon,
Rly, Work Shop,
P.O. New Bongaigaon,
Dist. Bongaigaon, Assam

.... Applicants.

By Advocate Mr. B.R.Dey, Mr.B.Sarkar, T.Roy, P.Sen

-Versus-

1. Union of India, represented by General Manager,
N.F.Railway,
Head quarters,
P.O. Maligaon, Guwahati-781011
Dist.- Kamrup (Assam)
2. General Manager (P)/MLG
Head Quarters Maligaon
P.O. Guwahati-781011.
Dist- Kamrup, Assam.
3. The Chief Workshop Manager,
Carriage and Wagon Workshop
N.F.Railway/New Bongaigaon
District- Bongaigaon, Assam .
4. Assistant Personal Officer/Workshop
New Bongaigaon, Assam. Respondent.

By Advocate Dr.J.L.Sarkar, Railway counsel.

ORDER (ORAL)

SACHIDANANDAN,V.C:

There are two applicants. The applicant No.1 has joined as a Tech. III/tuner and Applicant No.2 joined as a Tech. III/Machinist in N.F.Railway, New Bongaigaon and at present both are working as Tech I/Tool Room workshop (M&P) cadre. On 15.12.2005 vide Memo No.E/M/254/JE/II/Selection/Pt.II a Notification was issued by the respondents for selection against 25% of Inter-Mediate Apprentices (Mech.). 11 posts have been notified for the post of JE/II in Mechanical Wing under CWM/NFR/NBQS. The applicants have applied for the posts of Workshop (M & P). They were directed to appear in the written test and accordingly they appeared in the written test. According to the selection list published on 09.10.2006, only 8 (eight) persons were selected but examination was held for 11(eleven) posts i.e. 8 (eight) for workshop cadre and 3 (three for workshop (M&P) cadre. Out of the 11 posts vacancies none has been selected actually from M & P, though the two candidates/staff who had been placed under Workshop (M&P) cadre, they did not belong to the Workshop (M&P) cadre. Being aggrieved the applicant has filed this O.A. seeking for the following reliefs:-

"Under the facts and circumstances as narrated above, the applicants humbly pray that this Hon'ble Tribunal be pleased to admit this application and called for the records and after hearing the parties be pleased to pass orders directing the authorities particularly respondents to cancellation/modification the Selection of Intermediate Apprentice Mechanics list published on 9.10.2006 on the basis of Notification dated 15.12.2005

(Annexure I & II) and be pleased to pass such other order or orders as to this Hon'ble Tribunal may deem fit and proper.'

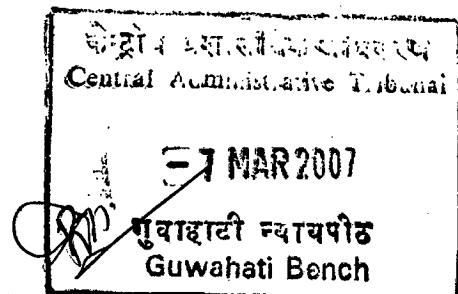
2. I have heard Mr. B. R. Dey, learned counsel for the applicants and Mr. S. N. Tamuli, learned counsel appearing on behalf of Dr. J. L. Sarkar, learned Standing counsel for the Railways. When the matter came up today, the learned counsel for the applicants has submitted that the applicants have filed representations dated 10.10.2006 (Annexure III), dated 20.10.2006(Annexure IV) before the Respondent No.3. But there is no response. He also submitted that the Applicants will be satisfied if direction is given to the Respondent No.3 to consider their representations and to dispose of the same with appropriate orders within the time frame. Counsel appearing on behalf of the respondents' counsel has submitted he has no objection if such direction is given. In the interest of justice, this Court directs the Respondent No.3, or any other competent authority, to consider their case and to dispose of the same within two months from the date of receipt of this order.

O.A. is disposed of accordingly. There will be no order as to costs.



(K.V.SACHIDANANDAN)
VICE-CHAIRMAN

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH
GUWAHATI

Original Application No. 59 /2007

Shri Pradeep Sen Gupta & another

..... Applicants

- Vs -

The Union of India & Others

..... Respondents

DATE AND SYNOPSIS OF THE CASE IN THE APPLICATION

DATES

SYNOPSIS OF THE CASE

24/3/88

Applicant No. 1 Joined as a Tech III/
tuner and Applicant No. 2 joined as
a Tech III/ Machinist in N.F. Rly New
Bongaigaon and at Present working
as a Tech X I/Tool Room work shop
(M & P) Cadre.

15/12/05

Notification Published issued by
Respondent^{no.3} for Selection against 25%
intermediate Apprentice.

3/8/2006

Written test was held on 26/8/2006
vide Notification

9/10/2006

Result of the written examination was
declared according to the selection list

Praship Banerjee

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list only 8 (eight) persons were selected but examination was held for 11 (eleven)

10/10/2006, 20/10/2006

and 24/10/2006

Applicants made representation to the Chief Works Manager, carriage and wagon workshop N.F. Railway. Prayed for cancellation of selection of intermediate Apprentice mechanics list dated 9/10/2006. But till today your Applicants did not received any reply, that according to the Notification dated 15/12/2005. The vacancies has been showed in the Cadre but in the Selection list its showed that the persons who had been placed under work shop (M & P) cadre is not belong to workshop (M & P) cadre.

Hence this application before the Hon'ble Tribunal.

Prayer

Direction for cancellation/Modification of the Selection of Inter Mediate Apprentices (Mech) for the Post of J.E. /II in the scale of Rs. 5000/- Rs. 8,000/- against 25% intermediate Apprentices quota published on 9/10/2006 issued by the (APO/WS /NBS for CWN/NBGS) vide Memo no. A.E/M/254/JE-II/Selection/Pt-II

Pradip Sen Gupta
Pradip Sen Gupta & Son
Through - Applicant
B. Sankar
Advocate

7/3/07 a

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GAUHATI BENCH, GAUHATI

(An Application under Section 19 of the
Administrative Tribunal Act, 1985)

For use in Tribunal Office.

Date of Filing

- or -

Date of Receipt by Post

Registration No.

Signature

for Registrar

Original Application No. of 2008

Between

1. Shri Pradip Sen Gupta

Son of Sri Sunil Ranjan Sen Gupta

Resident of Natunpara, College Road

P.O. & P.S. Bongaigaon

District - Bongaigaon, Assam

Pin No. 783380 at present Working as

Section Engineer/Tool Room/Workshop

New Bongaigaon, Rly Work Shop,

P.O. New Bongaigaon

Dist. Bongaigaon, Assam

Final Settlement

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2. Shri Amiya Kumar Sarma
Son of Payodhar Sarma
Railway Quarter No. N/51/A
West Colony,
P.O. & Village - New Bongaigaon
Dist. Bongaigaon, Assam
at Present Working as
Section Engineer/Tool Room/Workshop
New Bongaigaon,
Rly, Work shop,
P.O. New Bongaigaon,
Dist. Bongaigaon, Assam.

..... Applicants.

- Versus -

1. Union of India, represented by
General Manager, N.F. Railway, Head Quarters,
P.O. Maligaon, Guwahati - 781011,
District- Kamrup (Assam)

2. General Manager (P)/MLG
Head Quarters Maligaon
P.O. Guwahati - 781011
District - Kamrup, Assam.

3. The Chief Workshop Manager,
Carriage and Wagon Workshop
N.F. Railway/New Bongaigaon
District. Bongaigaon, Assam

Pratip Sankar Muk

- 3 -

4. Assistant Personal Officer/Workshop/

New Bongaigaon, Assam

..... Respondent

1. Particulars of the Order(s) against which Application is made

The Applicants through this application want/made prayer for cancellation or Modification of Selection of Inter-Mediate Apprentices (Mrch.) for the Post of J.E./II in the Scale of Rs. 5000/- Rs. 8,000/- against 25% Intermediate Apprentices quota Published on 9/10/2006 issued by the (APO/WS/NBQ for CWM/NBQS) vide Memo No. E/M/254/JE-II/Selection/Pt-II.

2. Jurisdiction of the Tribunal :-

The applicants declare that the subject matter of the order against which he wants redressal is within the jurisdiction of the Hon'ble Tribunal.

3. Limitation :-

The applicants further declare that the application is within the limitation period in Section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the Case :-

i) That the applicants are Citizen of India and residing at New Bongaigaon in the District of Bongaigaon, Assam and as such, the applicants are entitled to all the rights, privileges guaranteed under the constitution of India and others relevant rules framed there under. The applicants therefore ~~do~~ have leave of the Hon'ble Tribunal under Rule 4(s)(v) of Central Administrative Tribunals & Procedure Rule 1287 to file this Joint application.

ii) (a) That the applicants beg to state that Applicant No. 1 joined as a Tech III/ Turner on 24/3/88 and at present working as a Tech I/ Turner/ Tool Room/ at New Bongaigaon N.F Railway and the Applicant No. 2 joined as a Tech II/ Machinist on 28/12/88 and at present working as a Tech I/ Mechanist/ Tool Room/ at New Bongaigaon, N.F. Railway.

iii) (b) That the applicants beg to state that both are working in the Tech- I/ Tool Room/ Work shop ((M & P) Cadre at New Bongaigaon Railway workshop (M & P) Cadre N.F. Railway and their Job are non-transferable.

iii) That the applicants beg to state that on 15/12/2005 vide Memo No. E/M/254/JE/II/Selection/Pt-II Notification published ~~and~~ issued by APO/WS/NBQ/ For CWM/ NBQS for selection against 25% Intermediate Apprentice Mechanical D.P. Quota for J.E./ II in Mechanical wing under CWM/NFR/NBQS Cadre.

Copy of the Notification dated
15/12/2005 is annexed and
marked as Annexure - I.

iv) That the applicants beg to state that the applicants submitted their application for the post of workshop (M & P) Cadre and accordingly they were directed to appear in the written test which was held on 26/8/2006 vide Notification dated 3/8/2006 and , as such, the applicants were appeared before the Examination and when they got their question paper in the examination hall [they were totally surprised to see the question papers according, to the applicants ~~that~~ the question in the question paper were from the Workshop Cadre except questions 11 and 13(1).

v) That the applicants beg to state that the result of the written examination was declared on 9/10/2006 and according to the selection list only 8 (Eight) persons were selected but examination was held for 11 (Eleven) Post i.e. 8 (Eight) for workshop Cadre and 3 (Three) for workshop (M & P) Cadre.

Copy of the Selection List dated 9/10/2006 is annexed hereto and marked as Annexure - II.

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vi) That the applicants beg to state that according to the Notification dated 15/12/2005 the Eligibility Criteria is quoted as follows :-

1) Three years service in skilled Technician Gr. III and above as on 12/8/2002 with educational qualification Matriculation or equivalent and within the age group below 45 years of age as on 15/12/2005 (Date of Notification).

OR

Three years service in skilled Technician Gr. III and above as on 15/12/2005 (Date of Notification) with education qualification 10 + 2 in Science Stream or III/ Act Apprenticeship passed and within the age group of 45 years as on 15/12/2005 (Date of Notification)
Etc.

That according to the Applicants knowledge that there were some candidates who were not eligible to sit in the following examination, and also there were, some candidates who were selected for the Post of workshop (M & P) Cadre they were belonged to the workshop cadre and, as such, the Applicants desire/ want that the examination and selection procedure to be cancelled or after modification/verification of the same if may be again held in its proper ^{way} that all the eligible candidates will be able to get change to sit in the examination.

vii) That the Applicants state that the Applicants along with other staffs made representation date 10/10/2006 addressed to the Chief Work Manager, Carriage and Wagon Workshop, N.F. Railway, New Bongaigaon (Respondent No. 3) prayed for cancellation of Selection of Intermediate Apprentice Mechanics list published dated on 9/10/2006 and again vide Reminder the same date on 20/10/2006. But till today your Applicants have not received any reply from the Respondent No. 3 and at last your Applicants vide intmations dated 24/10/2006 intimated the Respondent No. 2 that due to no reply received from their ends and there is no other alternative procedure to file the case for natural justice.

Copies of the letter dated 10/10/2006
Reminder dated 20/10/2006 and Intimation dated 24/10/2006 are annexed herewith and marked as Annexure - III, IV and V respectively.

5. Grounds for present Application:-

a) For that according to the Notification dated 15/12/2005 vide Memo No. E/M/254/JE/II/Selection/Pt.II for Selection against 25% Intermediate Apprentice Mechanical D.P. Quota for J.E./II in Mechanical^{wing} under CWM/NFR/NBQS showed that the following vacancies has been in two Cadre i.e. Workshop Cadre and workshop (M & P) Cadre. But according to the Selection liat dated 9/10/2006

Pursuit of Justice

The candidate/staffs who were selected in the panel were not from the workshop (M & P) Cadre and the two candidates/staff, who had been placed under workshop (M & P) Cadre not belong to the workshop (M & P) Cadre and, as such, the Selection list was not properly made and the same is liable to be cancelled.

(b) For that the Applicants vide representation dated 10.10.06 and 20.10.2006 made their prayer before the Respondent No.3 for cancellation of the Selection and drew the attention that some candidates who were selected do not have required qualification as per Advertisement but till today the Appellants have not received any reply from the Respondent No.3 and, as such the Selection list is improper and the same is liable to be cancelled or modified accordingly.

(c) For that the Applicants belonged to workshop (M & P) Cadre and they are Senior according to their appointment and there are already 3 (three) ~~xxx~~ Vacancies in the above mentioned Advertisement/Notification and according to the knowledge of the Applicants none were selected from the workshop (M & P) Cadre, but other candidates have been selected in contravention of the advertisement and have effected the future of the applicants.

(d) For that the Notification dated 15.12.2005 showed that the selection was held for 11 number of Vacancies i.e. 8 (eight) post for workshop Cadre and 3 (three) post for workshop (M & P) Cadre and according to the Selection list dated 9.10.2006 only

Frody Darlugh

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8 (eight) candidates were selected and, 2 (two) candidates were selected for workshop (M & P) Cadre although they do not belonged to workshop (M & P) Cadre.

6. Details of Remedies Exhausted

That the Applicants declare that there is no other alternative effeatiou remeedy other than to approach this Hon'ble Tribunal for getting justice. The applicants being the employees from the workshop (M & P) cadre and vide representations dated 10.10.2006 and 20.10.2006 made prayer for cancellation of Selection of Intermediate Apprentice Mechanics list published on 9.10.2006 to the Respondent No.3 but the Applicants did not receive any reply from their end, and at last vide representation dated 24.10.2006 they intimated the Respondent No.3 for justice, and to cancel the Selection candidates who does not belong to workshop (M & P) Cadre from this Hon'ble Tribunal and to cancell the illegal selection.

7. Matters not previously filed or pending with any other Court

The applicants further declares that they had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

Final Draft

(A)

8. Reliefs Sought

Under the facts and circumstances as narrated above, the applicants humbly pray that this Hon'ble Tribunal be pleased to admit this application and called for the records and after hearing the parties be pleased to pass orders directing the authorities particularly respondents to cancellation/modification the Selection of Intermediate Apprentice Mechanics list published on 9.10.2006 on the basis of Notification dated 15.12.2006 (Annexure-I & II) and be pleased to pass such other order or orders as to this Hon'ble Tribunal may deem fit and proper.

9. Interim Relief if any :

Stay of further proceeding regarding illegal selection of candidates who does not belonged to the Workshop (M & P) Cadre.

10. Particulars of the I.P.O.

- a) I.P.O. No.286981595 Date 17.1.07 For Rs. 50/-
- b) Envelopes with Acknowledgement
- c) Vokalatnama
- d) Material papers as per Index.

..... .11

— VERIFICATION —

I, Prodip Sen Gupta

Son of Sunil Ranjan Sen Gupta

age about years, resident of Sutampra College P.S. Bongaigaon
P.O. Bongaigaon District Bongaigaon Assam the Applicants
of the application do hereby verify that the statement made
in this Applications from Paragraphs 2, 3, 4(i), ^{4(ii) 4(iv) & 4(v)} are true to
my knowledge and those are made in paragraphs 4, ^{4(v) & 4(vii)} are
matter of records and rest are my humble submission before
this Hon'ble Tribunal.

I signed this verification on this the 7th day
of January, March 2007 at Guwahati

Prodip Sen Gupta
S I G N A T U R E

Office of the
Chief Workshop Manager
New Bongaigaon

NO. E/M/254/JE/II/Selection/Pt-II

Dated 15/12/2005

To,
SSEs/CBS-BG & MG, CLS/BG & MG, WRS, FDY, BSS, CRS, MWS
Welding TR, MS, WTS, CPS Inspection, PGS & PLG of NBQS

Sub: Selection against 25% Intermediate Apprentice Mechanical
D.P. Quota for JE/II in Mechanical wing under CWM/
NFR/NBQS

~~It is decided to hold the selection against 25% Intermediate Apprentice Mechanical D.P. quota for JE/II in Mechanical wing under CWM/NFR/NBQS for the following vacancies.~~

Workshop Order Comprising of Carriage & Other	UR=06 SC=01&ST=01=08
TRADES except Machine & Millwright Traders	
Workshop (M&P) Cadre-Comprising of Mechanic & Millwright Traders	UR=03, SC=Nil&ST=Nil=03
Total	UR 09 SC 01 & ST 01

This is the 2nd Selection going to be held after 23/06/2003

ELIGIBILITY CRITERIA

1) Three years service in skilled Technician Gr.III and above as on 12/08/2002 with educational qualification Matriculation or equivalent and within the age group below 45 years of age as on 15/12/2005 (Date of Notification).

OR

Three years service in skilled Technician Gr. III and above as on 15/12/2005 (Date of notification) with educational qualification 10 + 2 in science stream of III Act, Apprenticeship passed and within the age group 45 years as on 15/12/2005 (Date of notification).

(enclfrd) to be
true copy
(P.R. Advani)

- 2 -

i) The selected candidates for the post of Intermediate Apprentice Mechanic will have to undergo a training for a period of 18 (eighteen) months as directed by the administration and during the training period they will get stipend as permissible under rules.

ii) The applications submitted by the eligible candidates should be sent to this office on or before 31/12/2005 in a bunch. Applications submitted or forwarded after 31/12/2005 will not be entertained.

You are therefore advised for wide circulation among the staff and collect the applications and forward the same within the target date.

Format of application is enclosed

(R. Roy)
APO/WS/NBQ
for CWM/NBQS

Copy to :

Dy. GME, PSTC, CMI, WM, AWM, APE of NBQS information and wide circulation please

Notice Board

for wide circulation amongst
the staff of CIS/BG

for CWM/NBQS

Memorandum

N.F. Railway

Office of the
Chief Working Manager,
New Bongaigaon
Dated: 09/10/2006

In the written test held on 26/08/06 in connection with the selection of Intermediate Apprentices (Mech) for the Post of JE/II in ~~fix~~ scale of Rs. 5000 - 8000/- against 25% ~~intermediate~~ intermediate Apprentices Quota the following staff are selected and placed in panel

S.No.	Name	Desig	T.NO.	Trade	Working under
1.	Sri Monoj Baidya	Tech/II	491	Workshop Cadre	SSE/CTS
2.	Sri Uttam Kr. Sarkar	Tech/I	3268	Workshop Cadre	SSE/CBS
3.	Sri Narendra N. Roy	Tech/II	272	Workshop Cadre	SSE/NSP
4.	Sri Pankaj Chakraborty	Tech/I	1305	Workshop Cadre	SSF/CLS/MG
5.	Sri Pradip Dey	Tech/I	1742	Workshop M&P Cadre	SSE/CBS
6.	Gautam Dastidar	Tech/I	1335	Workshop M&P Cadre	SSE/CIS/MG
7.	Javanath Basumatary	Tech/II	4967	Workshop Cadre	SSE/CFS
8.	Anukul Ch. Das (SC)	Tech/II	2819	Workshop Cadre	SSE/NSP

They will have to undergo training at STC/NBQ for a period of 1½ years. Their absorption as JE/II ⁱⁿ scale Rs. 5000-8000/- is subject to successful completion of training. They will ^{draw} stipend ⁱⁿ scale of Rs. 4500-125-4625/- or pay and allowance of the Post from which they were selected whichever is ~~right~~ higher during the training period.

The Panel has been approved by the competent authority on 7/10/06.

No. E/M/254/JE-II/Selection/Pt.II

(R. Roy)
APO/WS/NPC
for CWM/NBQS

dated 9/10/2006

Copy forwarded for information to : PSTG/NBQ. (2) All SSE/NBQ (3) Staff Concerned (4) PTS/NBQ (5) Notice Board in Office.

(R. Roy)

To,

The Chief Works Manager,
Carriage and Wagon Workshop
N.F. Rly/New Bongaigaon

Sub: Prayer for cancellation of selection of
Intermediate Apprentice Mechanics list Published
dated 9/10/06

Ref: Written Test held on 26/8/06 in connection with
the selection of Intermediate Apprentice
Mechanics for the post of JE/II in scale of
Rs. 5000-8000/- against 25% of intermediate
Apprentice quota vide letter No. E/M/254/JE-II/
Selection/Pt-II dt. 15/12/05

Sir,

With due respect and humble submission we the candidates
of above referred examination/interview belong to M & P, beg to lay
before you, hoping the vigilant attention and sympathetic action
for the few lines please.

That Sir, we are few of M&P candidates applied for the above
referred interview and also appeared for the same again 3(three) nos
of vacancies out of 11 (Eleven) nos vacancies where in 8 (eight) nos
are reserved for Workshop Cadre including SC & ST.

That Sir, surprising enough the so called Selection list
already published on dated 9/10/06 where in it is found/seen that
there are some candidates who were selected having below/require
qualification as per advertisement which is not only beyond provision
of Law but also service rule, and the selection list was against
the fundamental right of employee.

That Sir, a part from selection list the candidates are
selected on M&P quota where it is found that candidates
were selected/passed from M&P quota however the same was done/made
by the component authority.

certified to
be true copy
G. Roy Advocate

under the above facts and circumstances it is humbly prayed before your administrator to look into the matter seriously by proper enquiry in all the documents/papers related to the selection of the selected candidates against the respective quota in connection with the selection list as the said list is illegal and irregular,

AND

Further it will be pleased enough to stay the operation and execution of the panel so prepared by you for undergoing training of the selected candidate till final inquiry is completed.

And upon then findings of the final inquiry the said selected list published on dated 9/10/06 is required to be cancellfresh interview for the ~~case~~ ~~ends~~ ends of justice.

And for this act of your kindness, we the candidates of M&P Quota shall ever pray.

Thanking you,

Yours faithfully,

Dated New Bongaigaon

10th Oct. 2006.

Pradip Sen Gupta Tech*hi*
Paritosh Kr. Dutta
Bablu

Copy to:

The Member of Personal of Rly. Board

2. General Manager (P) MLG

3. CME/MLG

4. CWF/MIG

5. Sec. M NFREU/NFRMU.

Ablu Bhumic

Etc. Etc.

Answered ✓

- 17 - 25

REMINDER

To:
The Chief Works Manager,
N.F. Railway/. New Bongaigaon

Sir,

Sub: Second memorandum dated 20/10/06 from M&P Cadres
at New Bongaigaon workshop.

Ref: Our first memorandum dated 10/10/06 from M&P Cadres
at New Bongaigaon workshop for selection of App.
Mechanics (Intermediate) 25% quota held on 26/9/2006
Your L/No. vide E/M/JE/II/Selection/Pt-II dated
15/12/2005

We like to draw your kind attention to our above
memorandum at 10/10/2006, which was served from this since long
but unfortunately no clarification in the regard is received till
date. At the same time due to the delay and environment of
frustration and dis-satisfaction has arised among the staff
resulting in un-healthy work culture.

We shall, however be obliged if you reply the above
mentioned memorandum at the earliest or our grievance may be
sort out. Please make note considered from your end. The first
memorandum dated 10/10/2006 is enclosed herewith for your kind
perusal.

We assure you in this connection of our attention at
all times.

Thanking you in anticipation, we remain

Date: 20/10/2006

Yours faithfully

sd/-

Copy to :

Secy, /NFREU/NFRMU, for information
& necessary action please.

(M&P Cadre/Workshop/NBO)

Ans/for (h)
be given copy
(U Roy Advocate)

To,
The Chief Works Manager,
C & W Shop/New Bongaigaon,
N.F. Railway

Sub: Intimations

Sir,

With due regard this is to inform you that no reply is received from you till that regarding the selection of Apprentice Mechanic (Intermediate) 25% quota held on 26/9/06, your letter no vide E/M/JE/II/SELECTION/ Pt-II dated 15/12/05. Though remainder was also served to you (first memorandum date 10/10/06 and Second memorandum dt. 20/10/06).

This has created sense of humiliation & injustice in our mind so to get the natural justice, I am force to lay my grievance in front of law of justice.

This is for your information please.

Thanking Sir

Yours faithfully,

- 1) Prodip Sen Gupta
Tech: 1/Tool Room
- 2) Ananya Kr. Sarma
Tech: 1/Tool Room

Dated: 24/10/06
New Bongaigaon.

(Unfilled box)
J. Ray
1. Ray
1. Ray